

- (iii) Majors 6
- (iii) Ordnance Officer (Civ)
- (iv) Executive Engineer 1
- (v) Assistant Executive Engineers 2

(c) The cases are still under trial in the courts of Special Judges appointed for the purpose.

(d) According to authoritative legal opinion these cases cannot be tried by Court Martial but only by Special Judges under the Prevention of Corruption Act.

आकाशवाणी की पत्रिकाओं का मुद्रण

526. श्री मधु लामये :
श्री बागड़ी :

बया सूचना और प्रसारण मंत्री 13
दिसम्बर, 1965 के अंतरांकित प्रश्न
संख्या 2055 के उत्तर के सम्बन्ध में
यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी की पत्रिकाओं
के मुद्रण की शर्तों का उल्लंघन होने के बारे
में की गई जांच पूरी हो चुकी है;

(ख) यदि हां, तो क्या मुख्य निष्कर्ष
निकले हैं, और

(ग) उन पर क्या कार्यवाही की जा
रही है ?

सूचना और प्रसारण मंत्री (श्रीमती
इन्दिरा गांधी) : (क) जांच अभी चल रही
है ।

(ख) और (ग). अभी सवाल नहीं
उठता ।

National Defence Fund

527. **Shri Kolla Venkataiah**: Will the **Prime Minister** be pleased to state the total amount of contributions received from the people of Indian origin living in different foreign

countries to the National Defence Fund since the 5th August, 1965?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): According to the existing procedure, contributions for the National Defence Fund in foreign countries are required to be received by our Missions abroad who afford necessary credit for the same in the Missions' accounts which are received and adjusted by the Accountant-General Central Revenues in due course. The details of the individual contributors are not received. In certain cases contributions to the Fund by persons residing abroad are sent direct by the donors to various collecting agencies all over the country. Such remittances are not routed through the accounts of our Missions. The nationality of such donors is not known in all cases. In view of these reasons it is not possible to furnish the information required in this question without very detailed enquiries from all our Missions abroad from all the collecting centres in India. They in turn might have to enquire about their nationality etc. from the donors. These enquiries are not considered to be practicable.

Survey of Unemployed Persons in Kerala

528. **Shri A. K. Gopalan**: Will the **Minister of Labour and Employment** be pleased to state:

(a) whether there is any scheme for conducting a survey of unemployed persons in Kerala by the State Bureau of Economics and Directorate of Employment;

(b) if so, when it will begin; and

(c) the names of the districts selected for this purpose?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

(b) The survey commenced on 16-9-1965 and is in progress.

(c) All the 9 districts of the State will be covered by the survey.